

[English]

Suburban Rail Service in Gujarat

3044. SHRI HARIN PATHAK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received a proposal from the Government of Gujarat for starting a suburban train between Sabarmati and Sarkhej and also between Sarkhej and Kalupur;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Representations including from Shri Bimal Shah, Minister of State - Transport and Non-Conventional Energy Resources and Shri Harin Pathak, M.P. have been received in this regard.

(c) The proposals were examined but not found feasible.

Reservation Roaster in CPWD

3045. SHRI BAIJNATH RAWAT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether since July 2, 1997 Reservation Roaster have been changed from 'vacancy based' to post based' in CPWD;

(b) if so, the facts thereof;

(c) the number of posts earmarked at present for regular Executive Engineer (Civil) in CPWD by promotion of Assistant Engineer as a result thereof; and

(d) the steps the Government propose to take to fill up the above said regular post of EE (Civil) amongst Asst. Engineer (Civil)?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Yes, Sir.

(b) to (d) Prior to 2.7.97, there was a 40 point 'vacancy based' Roster. A separate post based roster has been drawn up but no regular promotions could be made after 31.3.94 due to various court judgments. The number of posts earmarked for regular Executive Engineer (Civil) by promotion of Assistant Engineer (C) can be indicated only after the adhoc promotions are regularised. The promotions of Assistant Engineer (Civil) to the grade of Executive Engineer (Civil) made from 1980 to 1994 are required to be reviewed in pursuance to the judgment dated 4.9.97 of CAT Chennai Bench in OA No. 295/95 filed by Shri A.S.

Anand Ram and others. Necessary proposals in this regard have been forwarded to the UPSC on 12.5.98. The review DPC has not yet been convened. Regular promotions from 1994 onwards can be made only after the promotions from 1980 to 1994 have been reviewed.

Terminal Service Charges

3046. SHRI BIKASH CHOWDHURY :
SHRI SUNIL KHAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Terminal Service Charge (TSC) comprising of ground duty, handling and storage charges is one of the main components of income for Container Corporation of India Limited (CONCOR);

(b) if so, whether there is any provision or practice for granting waiver of TSC to the customers by CONCOR;

(c) if so, the maximum limit thereof;

(d) the total number of cases and total amount of waiver of TSC by CONCOR during 1995-96, 1996-97 and 1997-98 respectively; and

(e) the name of the parties granted such waiver of TSC since 1995-96 alongwith number of waivers granted to them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The information is being collected and will be laid on the table of the Sabha.

Reduction in Budget for Maintenance of Aircraft

3047. SHRIMATI KRISHNA BOSE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the budget for maintenance of Aircraft by Indian Airlines is being curtailed;

(b) if so, the details thereof in comparison to the previous year;

(c) whether this curtailment will have an adverse effect on the safety of passengers; and

(d) if so, the precautions that have, been taken to ensure passengers' safety?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) to (d) Do not arise.